

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Applicant(s) Laxman Singh & Anr Respondent(s) No 1 & Ors.
 APPLICATION NO. 96 OF 1997
 Advocate for Applicant(s) Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
17.5.2000.	Sh. J. K. Kaushik, Counsel for the Applicant. Sh. S. S. Vyas, Counsel for the Respondents. 11/3 None is present for R-4 to 12. At the request of the learned Counsel for the parties, the case is adjourned to 10.8.2000, for hearing. Gopal Singh Adm. Member (B. S. RAKOTE) Vice Chairman
10/8/2000	Mr. J. K. Kaushik, Counsel for the Applicants Mr. S. S. Vyas, Counsel for the Respondents 11/3. None present for respondent No. 4 to 12. Learned Counsel for the applicants does not want to press the application. Consequently the O.A. is dismissed as not pressed. Gopal Singh Adm. Member A. K. MISRA Judl. Member Part II and III destroyed in my presence on 8.7.02 under the supervision of section officer (I) as per order dated 10.11.02 Section officer (Record)

Recd by 12/5/00
 9/1/00
 R/Copy on 22/8/00